

**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 03.12.2021**

MORNING SESSION

<p style="text-align: center;"><u>HEARING</u></p> <p>1. R.A.188/2019 2. A.P.2/2020 3. Misc.47/2020 4. R.A.288/2020 5. Misc.94/2021</p> <p style="text-align: center;"><u>NOTICE</u></p> <p>6.R.A.73/2021 7. Misc.111/2021</p> <p style="text-align: center;"><u>EVIDENCE</u></p> <p>8.M.A.81/2020</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>9.A.S.81/2019 to A.S.85/2019 10.A.S.156/2019 11.A.S.174/2019 12.A.P.7/2020 13.A.P.8/2020 14.A.P.9/2020 15.A.P.10/2020 16.A.P.11/2020 17.A.P.12/2020 18.A.P.13/2020 19.A.P.56/2021</p> <p style="text-align: center;"><u>OBJECTION</u></p> <p>20.Misc.82/2019</p>	<p style="text-align: center;"><u>FOR ENQUIRY AN IA</u></p> <p>21.R.A.249/2020</p> <p style="text-align: center;"><u>FURTHER ARGUMENTS</u></p> <p>22.A.P.113/2020</p> <p style="text-align: center;"><u>JUDGMENT</u></p> <p>23.M.A.71/2020</p> <p style="text-align: center;"><u>EVIDENCE</u></p> <p>24.S.C.140/2017 25.S.C.9/2019 26.S.C.36/2019</p> <p style="text-align: center;"><u>HEARING</u></p> <p>27.S.C.77/2016 28.S.C.46/2021</p> <p style="text-align: center;"><u>SUMMONS</u></p> <p>29.S.C.234/2021</p> <p style="text-align: center;"><u>NOTICE</u></p> <p>30.CRL.R.P.43/2021</p> <p style="text-align: center;"><u>FDT</u></p> <p>31.S.C.127/2020</p> <p style="text-align: center;"><u>NBW TO ACCUSED</u></p> <p>32.S.C.187/2014</p> <p style="text-align: center;"><u>ORDERS</u></p> <p>33.Crl.Misc.1875/2021 34.Crl.Misc.1898/2021 35.Crl.Misc.1899/2021</p>
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AFTERNOON SESSION

<p style="text-align: center;"><u>STEPS</u></p> <p>1. R.A.139/2020</p> <p style="text-align: center;"><u>OBJECTION</u></p> <p>2.Crl.Misc.1926/2021 3.Crl.Misc.1932/2021 4.Crl.Misc.1934/2021</p>	<p style="text-align: center;"><u>ARGUMENTS</u></p> <p>5.Crl.Misc.1800/2021 6.Crl.Misc.1845/2021 7.Crl.Misc.1915/2021 8.Crl.Misc.1919/2021</p>
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 Prl. District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.